

M.P. NO. 369/92

IN

G.A. NO. 131/92

8/1

1-5-92

Hon. Mr. Justice U.C. Srivastava, V.C.
Hon. Mr. A.B. Gorthi, A.M.

Issue notice to the respondents
show-cause as to why the case
may not be admitted.

Let counter be filed within 4 weeks
Responders, if any, to be file within
2 weeks thereafter.

List this case on 20-7-92 for
admission/hearing.

If any appointment will be made
during this period, the same shall
be subject to the final order
passed by this Tribunal. It will
be open for the respondents to
consider the claim of the
applicant.

Received order
Drafting for
J.P. Mathur
Advocate
8/5/92

2
A.M.

(5/11)

U.C.

OR
Notice issued
on 11-5-92

(9)

20.7.92

No slip of b.m. adj
14.8.92

h

No slip of b.m. adj
26.8.92

h

14.

has been
issued
immediately

25.8.92